16.31 hrs.

NAGALAND APPROPRIATION BILL*, 1975

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PRANAB KUMAR MUKHERJEE): Sir, I beg to move for leave to introduce; a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Nagaland for the services of the financial year 1974-75.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Nagaland for the services of the financial year 1974-75."

The motion was adopted.

SHRI PRANAB KUMAR MUK-HERJEE: I introducet the Bill. I beg to movet:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Nagaland for the services of the financial year 1974-75, be taken into consideration."

MR. DEPUTY-SPEAKER: THE question is:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Nagaland for the services of the financial year 1974-75, be taken into consideration.

The motion was adopted.

MR. DEPUTY-SPEAKER: We now take up clause-by-clause consideration of the Bil. I put the clauses to vote.

The question is:

"That Clauses 2 and 3, the Schedule, Clause 1, the Enacting Formula and the Title stand part of the Bill."

The motion was adopted.

Clauses 2 and 3, the Schedule, Clause
1, the Enacting Formula and the Title
were added to the Bil.

SHRI PRANAB KUMAR MUKHER-JEE: I move:

"That the Bill be passed"

MR. DEPUTY-SPEAKER: The question is:

"That the Bill be passed"
The motion was adopted.

16.30 hrs.

STATUTORY RESOLUTION RE DIS-APPROVAL OF AIR FORCE AND ARMY LAWS (AMENDMENT) OR-DINANCE, 1975 AND AIR FORCE AND ARMY LAWS (AMENDMENT) BILL

MR. DEPUTY-SPEAKER: We now take up the Statutory Resolution by Shri R. R. Sharma seeking to disapprove the Air Force and Army Laws (Amendment) Ordinance, 1975, and the Air Force and Army Laws (Amendment) Bill by Shri J. B. Patnaik.

Shri R. R Sharma.

श्र रम रतन शर्मा (बांबा) उपाध्यक्ष महोदय मै निम्नलिखित मकल्प पेश करता ह —

> 'यह मभा राष्ट्रपति द्वारा 25 जन-वरी 1975 को प्रख्यापित वायु मेना

^{*}Published in Gazette of India Extraordinary Part II, section 2, dated 25-3-1975.

[†]Introduced/moved with recommendation of the President,